

Government of India
Department of Empowerment of Persons with Disabilities (Divyangjan)
Ministry of Social Justice and Empowerment
Rajya Sabha

Unstarred Question No. 1905
To be answered on 04.08.2021

Integrating PwDs into work force

1905. **Shri Shamsher Singh Dullo:**
Shri G.C. Chandrashekhar:
Shri Pratap Singh Bajwa:
Shri Rajmani Patel:

Will the Minister of **Social Justice And Empowerment** be pleased to state:

- (a) whether Government has maintained data on the number of Persons with Disabilities (PwDs) who are seeking jobs and are registered with Employment Exchange;
- (b) if so, the details thereof, year-wise for last five years;
- (c) whether Government has formulated concrete policies to integrate PwDs into the workforce, considering that the unemployment rate of disabled people was more than 70 per cent as reported in 2019; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) & (b) As per information provided by Ministry of Labour & Employment, statistics on persons with disabilities (PwDs), who are job seekers, for the period 2014-2017 is as under:

Year	Registration (In thousand)
(A) Special Employment Exchanges	
2013	5.7
2014	3.3
2015	4.4
2016	3.8
2017	2.8
(B) All Exchanges (Excluding Special Employment Exchange)	
2013	24.8
2014	25.1
2015	37.7
2016	34.9
2017	29.3

(c) & (d) As per Census 2011, 36 per cent of persons with disabilities are engaged in some form of gainful employment. The Government has enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017. Section 34 of the said Act provides for not less than 4% reservation in Government vacancies for certain categories of persons with benchmark disabilities (disability of 40% or more). In order to implement the provision of reservation in Government employment envisaged under the RPwD Act, 2016, the Ministry notified the list of 3566 posts (1046 in Group A, 515 in Group B, 1724 in Group C and 281 in Group D) suitable for various categories of persons with benchmark disabilities on 04.01.2021.

The Government implements an umbrella scheme, namely, Scheme for Implementation of Rights of Persons with Disabilities Act (SIPDA) which has a component for Skill Development of Persons with Disabilities (PwDs). Under this component, the Department launched the National Action Plan (NAP) for Skill Development of Persons with Disabilities (between the age group of 15 to 59 years) in March, 2015 with a view to enhancing their scope of employability in both public and private sectors besides promoting self-employment.

The Ministry also implements incentive scheme for providing employment to persons with disabilities (PwDs) in the private sector.

Further, to promote entrepreneurship among PwDs, financial assistance in terms of loan on subsidized rates is provided by National Handicapped Finance and Development Corporation.
